(c) what are the findings and recommendations of the Commission?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). The Tariff Commission has just completed it_s review of the cement industry and it_s report is now under examination of the Government.

Import of Cotton

3814. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether some quota under P.L. 480 programme for supply of U.S. Cotton lapsed on 1st July, 1961; and

(b) if so, how much, and if not, how it was saved from lapsing?

The Minister of Commerce (Shri Kanungo): (a) No, Sir

(b) Full utilisation of the value of the Purchase Authorisation issued under the U.S. P.L.-480 programme has been ensured by the Textile Commissioner by means of a suitable licensing procedure adopted by him.

Indian Trade Delegation to Iran

3815. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it i_S a fact that an Indian Trade Delegation visited Iran recently to explore possibilities of importing oil from that country on rupee-payment; and

(b) if so, with what result?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). An Indian Trade Delegation visited Iran during April, 1961 for negotiating a Trade Agreement with that country. The possibility of importing oil from Iran on rupeepayment basis was discussed in the course of the negotiations, but since no agreement was reached on this subject, it was left out of the Trade Agreement concluded with Iran in May 1961.

Rehabilitation in Hailakandi District of Assam

Written Answers

3816. Shri Aurobindo Ghosal: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether any refugees have been rehabilitated in the Hailakandi district of Assam; and

(b) if so, what i_S their number and how many of them have been rehabilitated with the help of the Rehabilitation Ministry?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Yes.

(b) 4,034 families have been given rehabilitation assistance under schemes approved by the Rehabilitation Ministry. The total amount of loans disbursed upto February, 1961 was Rs. 44,25,000.

संयुक्त राष्ट्र संघ ग्रौर उसकी संस्थाग्रों को भारत का ग्रंशदान

३८१७. श्री विभूति मिश्र ः क्या प्रधान मंत्री यह बताने की इत्पा करेंगे कि भारत सरकार ने संयुक्त राष्ट्र संघ ग्रीर उस की ऐजे-स्सियों को १९४९ से ग्रब तक प्रति वर्ष कितना ग्रंगदान दिया है ?

प्रधान मंत्री तथा वैदेशिक-कार्य मंत्री (थी जवाहरलाल नेहक): १९४९, १९६० ग्रीर १९६१ के सालों के लिये भारत के वार्षिक ग्रंशदानों के ग्रांकड़े संलग्न एक विवरण में दिय हैं जो सदन पटल पर रखा जा रहा है।

[देलिये परिझिष्ट ४, ग्रनुबन्ध संख्या २१]

Indian Aid Mission in Nepal

3818. Shri Kalika Singh: Will the Prime Minister be pleased to state:

(a) the achievements of the Indian Aid Mission in Nepal;

(b) the personnel and composition of the Indian Aid Mission; and

(c) the specific purpose for which the Mission was constituted?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) The Indian Aid Mission has been in Nepal for the last nine